

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING AUGUST 2019**

(data as on 06.09.2019)

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	9	10	365
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	115	146	3089
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	14	11	801
BONDED LABOUR (Inc. Code 601)	14	21	1134
CHILDREN (Inc. Code 100-117)	103	80	722
WOMEN (Inc. Code 1300-1316)	589	528	2839
SC/ST/OBC (Inc. Code 1900-1909)	211	172	792
OTHERS	4523	4224	10941
<b>TOTAL</b>	<b>5578</b>	<b>5192</b>	<b>20683</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of August 2019**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU Cognizance	7	14	178
Human Rights Defenders	10	5	116

**Cases where NHRC recommended Monetary relief during the month of August 2019**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
HEALTH	1	200000
CUSTODIAL DEATH (Judicial)	7	1500000
HARASSMENT OF PRISONERS	1	500000
ABUSE OF POWER	1	600000
CUSTODIAL TORTURE	1	150000
ILLEGAL ARREST	1	300000
DOWERY DEATH OR THEIR ATTEMPT	1	300000
MURDER	1	300000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	2	775000
<b>TOTAL</b>	<b>16</b>	<b>4625000</b>